

## Declaration of Assets and Liabilities

Year 2025-26

I, Bablu Kumar, son/daughter/wife of Bhudev Mandal.

aged 32 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan t-3 Etc. Name
(i)	Cash	2000/-	Pushpa Kumari	Priyanshu Raj		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	750/-	500	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Hero Splendor	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold-10gm	Gold-20gm Silver-50gm	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Bablu Kumar

श्री भुवेंद्र मंडल  
12/2/26

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3288  
12/2/26

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	joint family.	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI, B.V.M punna.	108068/-
	(ii) Loans from financial institutions	AC:40132672907	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Babin Kumar

	(d) dues to departments dealing with telephones	_____	_____
	(e) dues to departments dealing with government transport.(including aircraft and helicopters)	_____	_____
	(f) Other dues, if any	_____	_____
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	U1ZPK2071J	_____
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_____	_____
	(iii) Sales Tax [Only in case of proprietary business]	_____	_____
	(iv) Property Tax	_____	_____

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... Bablu kumar. .....

Name of Employee: ..BABLU KUMAR......

Designation: ..Office Attendant......

Department: ..Bihar legislative Assnly......

Place: PATNA.....

Date: 13/12/2026

Bablu kumar.